HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2018-21(PF-II)- 988/dated. (9.01.2022

NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No- XXXIV-57/2018-21(PF-II)-13962, Dated: 23.11.2021 for CAMC of 444 numbers of Lenovo Laptops provided to the Judicial Officers across the State of Odisha it is hereby notified that Sonatech Infosolutions Pvt. Ltd., Bhubaneswar has quoted the lowest price and is declared to be successful bidder with respect to aforementioned tender.

Necessary follow up measures to be taken by the successful bidder after receiving work order through e-mail.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

JM 18/1/2022

Registrar (Judicial)